

CENTRAL ADMINTNSTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

57

C.P.NO. 346/98 TN O.A.NO.3078/92

Thursday, this the 20th day of March, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member (A)

K. Shivaji
s/o Shri Nand Lal Shaw
Permanent Address-Daud Pur
Danapur, Patna, Bihar - 801 502
at present working as
Deputy Secretary
Ministry of Finance
Dept. of Economic Affairs
North Block, New Delhi-1
Presently residing at
1247, R.K.Puram, Sector-12, Type-IV
Spl. New Delhi-22

...Applicant
(By Advocate: Shri Kalyan Dutt for Shri A.K. Behera)

Versus

Shri S.S. Dawra
Secretary,
Ministry of Personnel, Public Grievances
& Pensions, Deptt. of Personnel & Training
North Block, New Delhi-1

..Respondent

O R D E R (ORAL)

Justice V.S. Aggarwal:

Learned proxy counsel for applicant states that keeping in view the affidavit of compliance, he does not press the present Contempt Petition. Resultantly, rule is discharged.

(Govindan S. Tampi)
Member (A)

/sunil/

18 Agy
(V.S. Aggarwal)
Chairman